

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/4895/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 31st May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BJA/2023/1301 dtd. 30.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 02.06.2023 and 03.06.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.06.2023 till the morning of 06.06.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/4896/A, dated

Copy to: 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
